

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE No. - 07/2023-2024 (Purchase Cell)

Sealed Quotations are invited from the reputed firms/ suppliers for repairing of 107 pcs Wooden Computer Table/ Office Table; 58 pcs Office revolving Chair and 25 pcs Godrej File Cabinet for use of the Court.

The firm/ supplier must have the financial capacity to execute the order to repair above articles.

The Tender must reach this Court on 25.09.2023 till 5:00 P.M. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court:- "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (I) Proof of Registration of firm/supplier as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The above mentioned articles should be repaired in all respect i.e change of lock system, Hydrolic, Seat, Back and any other parts (if required). After repair article should be ready to use in good condition.
- (v) The quantity of articles may increase or decrease as per requirement.
- (vi) The firm shall submit an affidavit regarding not ever having been black listed by any Government Office.
- (vii) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (viii) No advance payment shall be made.
- (ix) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (x) The firm shall submit its bill in duplicate at the time of supply of articles.
- (xi) Payment will be made in account of the firm after due verification of repaired items.


18.09.23
Officer on Special Duty
Patna High Court, Patna